

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 2911/2002

New Delhi this the 28th day of February, 2003

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri C.S.Chadha, Member (A)

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Shri Nirangan Sharma
S/O Shri Mohinder Singh,
R/O Village and P.O.Surhera,
New Delhi-110043

..Applicant

(By Advocate Shri S.K.Gupta)

VERSUS

1. Union of India
Through Secretary,
Ministry of Finance,
Department of Expenditure,
North Block, New Delhi-1
2. The Secretary,
Ministry of Finance,
Department of Economic Affairs,
(Banking Division),
Jeevan Deep Building,
Parliament Street, New Delhi.
3. The Registrar,
Debts Recovery Tribunal,
Sanskriti Bhawan, Jhandewalan,
D.B.Road, Karol Bagh, New Delhi.

..Respondents

(By Advocate Shri D.S.Mahendru,
learned counsel for Respondents 1-2)

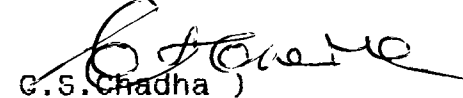
(By Advocate Ms.Promila Safaya,learned
counsel for Respondent No.3)

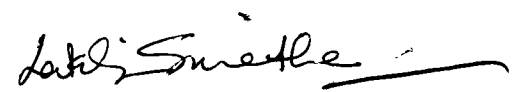
O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)

Shri S.K.Gupta,learned counsel for the applicant seeks
permission to withdraw this OA.

2. In view of the above, the OA is dismissed as
withdrawn.


(C.S.Chadha)
Member (A)


(Smt.Lakshmi Swaminathan)
Vice Chairman (J)

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